3. उडीसा और मध्य प्रदेश में महानदी घाटी कोयला बसिन (4 परियोजनायें) ।

4. मध्य प्रदेश में सोन घाटी बेसिन (2परियोजनायें)।

5. महाराष्ट्र में वधां घाटी कोयला बेसिन ।

6. ग्रान्छ प्रदेश में गोदावरी घाटी कोयला बेसिन।

7. तमिलनाड में ईस्ट कोस्ट लिग्नाइट फील्ड।

 राजस्थान और गुजरात के वैस्ट कोस्ट लिग्नाइट फील्ड ।

राष्ट्रीय खान नौति

3429 श्रीनती सुबमा स्वराज : क्या खान मंत्री यह बतान की कुपा करेंगे कि :

(क) क्या यह सच है कि मार्च, 1993 में एक राष्ट्रीय खान नीति की घोषणा की गई थी जिसके अन्तर्गत यूरेनियम, कोयला श्रौर कच्चे तेल के ग्रेतिरिक्त ग्रन्य सभी खनिजों के खनन कार्य में निजी क्षेत्र की भागीदारी का प्रावधान किया गया थाः

(ख) यदि हां, तो क्या इस नीति की घोषणा के पश्चात निजी क्षेत्र के व्यावसायिक संस्थानों ने सरकार के पास अपने-अपने ग्रावेदन भेजे हैं :

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या हैं ;

(घ) क्या यह भी सच है कि इस नीति की घोषणा करने से पूर्व सरकार द्वारा भारतीय खानों में खनन कार्य करने हेतु विदेशी संस्थानों को ग्राकर्षित करन के लिये झनेक प्रतिनिधि मंडलों को विदेश भेजा गया था ; 🧯

(ङ) यदि हां, तो क्या किसी विदेशो उपकम द्वारा कोई पेशकश की गई हैं :

(च) यदि हां, तो तत्संबंधी ज्यौरा क्या है ; स्रौर

(छ) यदि निजी क्षेत्र से अभी तक कोई उत्साहजनक उत्तर प्राप्त नहीं हुन्ना है, तो इस संबंध में निजी झेत को ग्राकणित करन हेतु सरकार की भावी योजनायें क्या हैं ?

खान मंद्रालय के राज्य मंत्री (श्रो **बलराम सिंह यादव) :** (क) राष्ट्रीय खनिज नीति 5 मार्च, 1993 को इस सदन में प्रस्तुत की गई थी, जिसके अनसार सरकारी क्षेत्र के लिये विभोष रूप से ग्रैंग्रारक्षित 13 खनिजों का खनन समाप्त कर दिया गया है ।

(ख) ग्रौर (ग) सभी खनिजों के खनों पट्टीं के ब्रावेदन पत्न संबंधित राज्य सरकारों को प्रस्तुत किये ज?ते हैं, ग्रौर चे उन पर विचार करती है। यदि माननीय सदस्या, किसी खनिज ग्रथवा राज्य, जिसके बारे में वे जानकारी चाहती हैं, उसका उल्लेख करें, तो उसे संबंधित रोज्य सरकार से एकत्र किया जायेगा आगेर सभा पटल पर रख दिया जायेगा।

(घ)जी, नहीं।

(ड़) से (छ) प्रश्न नहीं उठते।

3430. [Transferred to 23rd August, 1993]

Irregularities in Steel Development Fund Loans

3431. DR. BAPU KALDATE: Will the Minister of STEEL be pleased to state;

(a) whether it is a fact that Gov. erament are likely to lose over Rs. 2000 Crore by way of corporate tax in the coming years due to evasion by the major steel producing companies through the Steel Development Fund loans

(b) whether the Development Commissioner for Iron and Steel has, in its report on the rationalisation of SDF has commented upon the irregularities into the system and procedures of operating the Fund;

(c) if so, what are the details thereof; and

(d) what action is contemplated by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Loans Steel Development from the Fund (SDF) are given to the steel producers for financing schemes, projects. and capital expenditure for moodernisation, diversification and improvement of the technology and efficiency of iron and steel production. Grant of loans from SDF does not lead to evasion of tax by the steel producers.

(b) and (c) No, Sir The Development Commissioner for Iron and Steel has submitted an internal report on the rationalisation of SDF in which certain suggestions have been made for imroving the operational procedures of the Fund.

(d) Does not arise.

Durgapur Steel Plant

3432. MISS SAROJ KHAPARDE: Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that the Durgapur Steel Plant is Sick unit of the Steel Authority of India Limited; and

(b) if so, what steps have been taken to revive/modernise the units?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Durgapur Steel Plant is one of the units of Steel Aulhority of India Limited (SAIL). While SAIL is earning profit coutinuously from 1984-85, its unit i.e. Durgapur Steel plant has been making losses mainly due to outdated technology.

(b) Steel Authority of India Limited have taken several steps to improve the performance and profitability of Durgapur Steel Plant SAIL has embarked оп a massive Renovation and Technological Upgradation (Modernisation) of DSP, with the productivity, objective of improving reducing the cost of production and improving the quality of products. to improve Other Steps taken operations of DSP include improvproduct-mix in line ing the with the market demand, improvement in the yield of bye products, optimising captive power generation, reducing energy consumption, vigoimplementation of budgetary rous control system, etc.

Resignation of officials in SAIL

3433. SHRI V. NARAYANASAMY: Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that several top officials of the Steel Authority of India Limited have resigned in protest against the new promotion policy; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) No, Sir. It is not a fact that several top officials of the Steel Authority of India Limited have resigned in protest against the new promotion policy.

(b) Does not arise.